

12.34 hrs.

**MOTION FOR ADJOURNMENT****SHAHDARA INCIDENTS AND ALLEGED  
POLICE ATROCITIES**

MR. SPEAKER : I shall take up the adjournment motions. I have to inform the House that I have received notice of seven adjournment motions regarding Shadara incidents, and I shall read them in the order of time in which they were received : from Shri S. M. Banerjee, Shri Dinen Bhattacharyya, Shri K. Manoharan, Shri Dasaratha Deb, Shri Jaganatharao Joshi, Shri Jyotirmoy Bosu and Shri Samar Mukherjee.

SHRI K. S. CHAVDA (Pa'an) : I have also given notice of an adjournment motion.

MR. SPEAKER : It must have been given late. We can add your name also if it is there. Understand that it came much later than the time prescribed. Anyway you can also speak later on. The first is from Shri S. M. Banerjee and it says :

"Unprecedented police atrocities resulting in the killing of a Home Guard staff officer, police firing and lathi charge seriously injuring more than 300 persons at Shahdara and Government's failure to check the same."

I have given my consent to the moving of the adjournment motion. Shri S. M. Banerjee may now ask for leave of the house.

SHRI S. M. BANERJEE (Kanpur) : I beg leave of the House to move the adjournment motion.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Sir, we object to this motion. I regret to report the occurrence of these unfortunate incidents following the alleged murder of one Shri Onkar Singh in the area of Shahdara police station on the 18th instant. A serious law and order situation arose on the 19th morning and continued intermittently on the 20th.

The situation in Shahdara is returning to normal. Government have decided to institute a judicial inquiry into all the incidents other than the alleged murder itself. The House will appreciate that such an inquiry should not concern itself with the investigations already in progress in accordance with the law in regard to the alleged murder. Government expect that the investigation should be completed most expeditiously.

MR. SPEAKER : Those who are in favour of leave being granted may please get up in their seats.

I am sorry there are 47 members only in favour.

SHRI S.M. BANERJEE : If the counting had taken place at 12 O'clock, more would have been there. For instance, Mr Samar Guha is not here now.

AN HON. MEMBER : He has come.

MR. SPEAKER : Even then, it is only 48. I am sorry. Leave is not granted. Papers to be laid.

12.37 hrs.

**PAPERS LAID ON THE TABLE**

**AUDITED ACCOUNTS OF COMMITTEE FOR CONTROLLING AND SUPERVISING EXPERIMENTS ON ANIMALS, BOMBAY**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : I beg to lay on the Table a copy of the Audited Accounts (Hindi and English versions) of the Committee for the purpose of Controlling and Supervising Experiments on Animals, Bombay, for the year 1970-71 together with the Audit Report thereon, under sub-rule (4) of Rule 24 of the Committee for Controlling and Supervising Experiments on Animals (Administration) Rules, 1965. [Places in Library. See No. LT-3443/72.]

**ANNUAL REPORT OF TECHNICAL TEACHERS TRAINING INSTITUTE (WESTERN REGION), BHOPAL**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND**